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Declaration of Assets and Liabilities

Year 2022_
I, Sujata Mishe, son/daughter/wife of Sheshidhar Klon
aged years, belonging to
service and presently working as Debuty Director
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash		Shastidle	+	X	X
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	×	SIS 15,00000 Bank of andia 01,000000 Post confidence			
(iii)	Bonds, Debentures and Shares in companies	X	518			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	×	×			
(vi)	Jewellery (give details of weight and value)	500 8m	*			
(vii)	Other assets, such as values of claims / interests				6.	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	X	*	4	×	Ø
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	人	X			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	×	X			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	K	SRB Shipra Shipra Penen	L-S		
(v)	Others (such as interest in property)	X	4	- 1 - vi		

(2) I give herein below the details of my liabilities $\!\!\!\!/$ overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	X	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	×	
	(b) dues to departments dealing with supply of water	×	
	(c) dues to departments dealing with supply of electricity	\swarrow	

	(d) dues to departments dealing with telephones	X	() Y
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	L	
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	×	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	X	
	(iii) Sales Tax [Only in case of proprietary business]	X	
400	(iv) Property Tax		

C. <u>Personal Detail</u>

GPF/CPF/PRAN No	. :-	PTS BLA/200
Gender		(M/F)
Date of Birth	:-	20111962 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	Bilar Vidhan Mandal hibrary. (Full Name e.g. B.A.SBihar Administrative Service,
Home District I hereby	;- declare	B.S.S Bihar Secretariat Service etc.) Patua that the above details are true to the best of my
knowledge and b		that the above details are true to the best of my
		Signature Sujata Mishe
Place: Patua		Name of Employee: Sugata Mishe Designation: Depuly Director
Date:(00.2	.22	Department: Bihar vidlan Handal
mus	t be in A	each page of the declaration. Asset declaration form A4 size white paper with computer typed (single side) d format.